

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 161 of 2013**

**Dated: 17<sup>th</sup> February, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**GAIL (India) Ltd. .... Appellant (s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board ... Respondent (s)**

Counsel for the Appellant(s) : Mr. Parag Tripathi, Sr.Adv.

Counsel for the Respondent(s): Mr. Ashish Tiwari and  
Ms. Sonal Malhotra for R-1  
Mr. Vishrov Mukherjee and  
Mr. Raghu Arora for R-2 & R-3  
Mr. Anand K. Ganesan and  
Ms. Swapna Seshadri for APDC  
Mr. Manu Seshadri for R-4

**ORDER**

Post the matter for further hearing on **24.02.2014 at 2.30 p.m.**

**(Nayan Mani Borah)  
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

mk/rt